PART II - Central Civil Services, Group 'B'

(Except for Civilians in Defence Services)

Serial Number	Description of service (2)	Appointing Authority	Authority competent to impose penalties and penalties which it may impose (with reference to item numbers in Rule 11)		
(1)		(3) Authority (4)		ıthority	Penalties (5)
1.	Section Officer Grade of the Central Secretariat Service excluding Section Officers with Group 'A' status.	President	President In respect of a member of the service serving in-		All
			(a) a Ministry or Department of Government participating in the service, other than a Ministry or Department hereinafter specified.	Secretary, Cadre Authority	(i)
			(b) a Ministry or Department of the Government not participating in the service.	Secretary in the Ministry or Department	(i)
			(c) an attached office whether participating or not participating in the service-		
			(i) if such office is under the control of a Head of the Department directly under Government.	Head of the Department	(i)
			(ii) in other cases	Secretary, cadre Authority	(i)

			(d) a non-Secretariat Office other than an office hereinafter specified-		
			(i) if such office is under the control of a Head of the Department directly under Government.	Head of the Department	(i)
			(ii) in other cases	Secretary, Cadre Authority	(i)
			(e) Ministry of Defence (Finance Division)	Financial Adviser, Defence Services	(i)
			(f) Offices of the Union Public Service Commission	Secretary, Union Public Service Commission.	(i)
1-A	Central Secretariat Official Language	President	President		All
	Service, Group 'B'		Secretary in Ministry or Department		(i)
2.	Assistants' Grade of the Central Secretariat Service	President	President		All
	Secretariat Service		In respect of a member of the service serving in-		
			(a) a Ministry or Department of the Government participating in the service, other than a Ministry or Department hereinafter specified.	Secretary, Cadre Authority	(i) to (iv)
			(b) a Ministry or Department of the Government not participating in the service.	Secretary in the Ministry or Department	(i) to (iv)

				(c) an attached office whether participating or not participating in the service-		
				(i) if such office is under the control of a Head of the Department directly under Government.	Head of the Department	(i) to (iv)
				(ii) in other cases(d) a non-SecretariatOffice other than an office hereinafter specified-	Secretary, Cadre Authority	(i) to (iv)
				(i) if such office is under the control of a Head of the Department directly under Government.	Head of the Department	(i) to (iv)
				(ii) in other cases	Secretary, Cadre Authority	(i) to (iv)
				(e) Ministry of Defence (Finance Division)	Financial Adviser, Defence Services	(i) to (iv)
				(f) Office of the Union Public Service Commission	Secretary, Union Public Service Commission	(i) to (iv)
3.	Central Secretariat Ster Service, Grade I.	nographers'	President	President In respect of a member of the service serving in-		All

(a) a Ministry or Department of the Government participating in the service, other than a Ministry or Department hereinafter specified.	(i)
(b) a Ministry or Department of the Government not participating in the service. Secretary in the Ministry or Department Department	(i)
(c) an attached office whether participating or not participating in the service-	
(i) if such office is under the control of a Head of the Department directly under Government.	(i)
(ii) in other cases Secretary, Cadre Authority (d) a non-Secretariat	(i)
Office other than an office hereinafter specified-	
(i) if such office is under the control of a Head of the Department directly under Government.	(i)
(ii) in other cases Secretary, Cadre Authority	(i)
(e) Ministry of Defence (Finance Division) Financial Adviser, Defence Service	(i)

			(f) Office of the Union Public Service Commission	Secretary, Union Public Service Commission	(i)
3-A	Central Secretariat Stenographers' Service, Selection Grade	<u></u>	President		All
4.	Central Secretariat Stenographers' Service, Grade II	President 	In respect of a member of the service serving in-		
			(a) a Ministry or Department of the Government participating in the service, other than a Ministry or Department hereinafter specified.	Secretary, Cadre Authority	(i) to (iv)
			(b) a Ministry or Department of the Government not participating in the service.	Secretary in the Ministry or Department	(i) to (iv)
			(c) an attached office whether participating or not participating in the service-		
			(i) if such office is under the control of a Head of the Department directly under Government.	Head of the Department	(i) to (iv)
			(ii) in other cases	Secretary, Cadre Authority	(i) to (iv)
			(d) a non-Secretariat Office other than an office hereinafter specified-		

			(i) if such office is under the control of a Head of the Department directly under Government.	Head of the Department	(i) to (iv)
			(ii) in other cases	Secretary, Cadre Authority	(i) to (iv)
			(e) Ministry of Defence (Finance Division)	Financial Adviser, Defence Services.	(i) to (iv)
			(f) Office of the Union Public Service Commission	Secretary, Union Public Service Commission	(i) to (iv)
5.	Central Health Service, Group 'B'	Secretary, Ministry of Health	Secretary, Ministry of Health		AII
6.	India Meteorological Service, Group 'B'	Director-General of Observatories.	Director-General of Observatories.		All
6-A.	Labour Officers, Group 'B'	Secretary, Ministry of Labour.	Secretary, Ministry of Labour.		AII
		Labour.	In respect of a member of the service serving in –		
			Posts & Telegraphs Department	Head of the Circle; General Manager, Posts & Telegraphs Workshops	(i) to (iv)
7.	Postal Superintendents' Service, Group 'B'	Director-General Posts	Director General Posts		All
			Head of Circle		(i) to (iv)
8.	Postmasters' Service, Group 'B',	Director- General Posts	Director-General Posts and Telegraphs Board		All
			Head of Circle		(i) to (iv)

9.	Telecommunication Engineering Service, Group 'B'.	Member, Telecommunicati ons Commission	Member, Telecommunications Commission		AII
			Adviser (Human Resources Development) Department of Telecommunications;	 - 	
			Head of Circle; General Manager; Telecommunication Factories;		(i) to (iv)
			Head of Telephone District; Head of Telecommunication District/Telecommunicati ons Area of Senior Administrative Grade;		
			General Manager, Maintenance, of Senior Administrative Grade, General Manager, Projects		
10.	Indian Posts and Telegraphs Accounts and Finance Service, Group 'B' Telecommunication Wing.	Member, Telecommunicati ons Commission	Member, Telecommunications Commission Adviser (Human Resources Development) Department of Telecommunications.	- 	AII
			Head of Circle; Head of Telephone District;		

			General Manager; Telecommunication Stores;		(i) to (iv)
			General Manager; Projects;		
			General Manager; Telecommunication Factories;		
10-A.	Indian Posts & Telegraphs Accounts & Finance Service, Postal Wing, Group 'B'	Director-General Posts	Director-General, Posts; Member (Finance) Postal Services Board; Head of Circle.		All (i) to (iv)
11.	Telegraphs Traffic Service, Group 'B'	Member Telecommunicati ons Commission	Member, Telecommunications Commission Head of Circle		All (i) to (iv)
12.	Central Excise Service, Group 'B' – Superintendents, Group 'B' (including Deputy Headquarters Assistant to the Collector) and District Opium Officers, Group 'B'.	Collector of Central Excise/Land Customs; Narcotics Commissioner	Collector of Central Excise/Land Customs; Director of Inspection; Director of Revenue Intelligence; Narcotics Commissioner		All
			In respect of – (i) a member of the Service serving in Statistics and Intelligence Branch. Branch (Central Excise).	Deputy Collector (Statistics and Intelligence Branch.)	(i) to (iv)
			(ii) any other member of the service	Assistant Collector of Central Excise, Group 'A'	(i)

				Assistant Narcotics Commissioner	(i)
				Deputy Collector of Central Excise	(i) to (iv)
				Deputy Narcotics Commissioner	(i) to (iv)
				Deputy Director, Revenue Intelligence.	(i) to (iv)
13.	Customs Appraisers Service, Group 'B'- Principal Appraisers and Head Appraisers.	Collector of Customs.	Collector of Customs		All
			Director of Inspection Director of Revenue,		(i) to (iv) (i) to (iv)
			Intelligence. Collector of Central Excise, Delhi.		(i) to (iv)
14.	Customs Appraisers Service, Group 'B' - Appraisers	Collector of Customs	Collector of Customs		All
			Director of Inspection Director of Revenue Intelligence		(i) to (iv) (i) to (iv)
			Assistant Collector of Central Excise, Delhi		(i) to (iv)
			Assistant Collector.		(i)
			Assistant Director, Inspection		(i)
15.	Customs Preventive Service, Group 'B' – Chief Inspectors	Collector of Customs	Collector of Customs		All
			Director of Inspection Director of Revenue		AII AII
16.	Customs Proventive Service Craum (P.	Collector	Intelligence Collector of Customs		AII
10.	Customs Preventive Service, Group 'B' – Inspectors	Collector of Customs	Collector of Customs		
			Director of Inspection Director of Revenue		All (i) to (iv)
			Intelligence		
			Assistant Collector (Preventive)		(i) to (iv)

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			Assistant Director of	(i) to (iv)
4 7			Inspection	
17.	Income Tax Service, Group 'B'	Commissioner of	Commissioner of Income	All
		Income Tax	Tax	
			Director of Inspection	All
			Assistant Commissioner	(i)
18.	Botanical Survey of India, Group 'B'.	Chief Botanist,	Chief Botanist, Botanical	All
		Botanical Survey	Survey of India	
		of India		
19.	Geological Survey of India, Group 'B'.	Director-General,	Director-General,	All
		Geological	Geological Survey of	
		Survey of India	India	
20.	Survey of India, Group 'B'	Surveyor General	Surveyor-General of	All
		of India	India	
21.	Zoological Survey of India, Group 'B'	Director	Director Zoological	All
		Zoological	Survey of India	
		Survey of India		
22.	Central Electrical Engineering Service	Director General	(i) Director General	All
	Group 'B'	(Works), Central	(Works), Central Public	
		Public Works	Works Department	
		Department.	(ii) Chief Vigilance	(i) to (iv)
			(ii) Chief Vigilance Officer, Central Public	(i) to (iv)
			Works Department.	
			Works Department.	
23.	Central Engineering Service Group 'B'	Director General	(i) Director General	All
23.	Central Engineering Service Group B	(Works), Central	(Works), Central Public	All
		Public Works	Works Department	
		Department	Works Department	
		Department	(ii) Chief Vigilance	
			Officer, Central Public	(i) to (iv)
			Works Department.	(1) (1)
24.	Central Engineering Service, Group 'B':		Works Department.	
	(i) Posts in the Ministry of Irrigation	Joint Secretary,	Joint Secretary,	AII
	and Power.	John Joon July	John Joor Gran y	,
	(ii) Posts in the Central Water and	Chairman,	Chairman, Central Water	All
	Power Commission	Central Water	and Power Commission	,
	. 5.7.5. 5577771057677	and Power	2	
		Commission		
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	(iii) Posts in the Chambal Control Board.	Joint Secretary, Ministry of Irrigation and Power	Joint Secretary, Ministry of Irrigation and Power		All
	(iv) Posts in the Farakka Barrage Control Board.	Commissioner (Ganga Basin), Ministry of Irrigation and Power	Commissioner (Ganga Basin), Ministry of Irrigation and Power		All
	(v) Posts in the Ganga Discharge Circle.	Commissioner (Ganga Basin), Ministry of Irrigation and Power	Commissioner (Ganga Basin), Ministry of Irrigation and Power		All
25.	Central Power Engineering Service, Group 'B':				
	(i) Posts in the Ministry of Irrigation and Power	Joint Secretary,	Joint Secretary,		All
	(ii) Posts in the Central Water and Power Commission.	Chairman, Central Water and Power Commission	Chairman, Central Water and Power Commission		All
26.	Indian Salt Service, Group 'B'	Joint Secretary, Ministry of Production	Joint Secretary, Ministry of Production		All
27.	Indian Foreign Service (B): (i) General Cadre Integrated Grades II and III (excluding Section Officers with Group 'A' status).	_ President	President In respect of a member of the service serving in-		All
	(ii) Cypher-Sub-Cadre, Grade I		(i) Ministry of External	Secretary in the Ministry of	(i)
	(iii) Stenographers, Sub-cadre, Grade I		Affairs (ii) An Indian Mission/Post abroad.	External Affairs. Head of Mission/Otherwise Secretary in the Ministry of External Affairs	(i)
			President		All

	(iv) General Cadre, Grade IV.	 President	In respect of a member of the service serving in –		
	(v) Cypher-Sub-cadre, Grade II(vi) Stenographers, Sub-cadre, Grade II.		(i) Ministry of External Affairs (ii) An Indian Mission/Post abroad.	Secretary in the Ministry of External Affairs. Head of Mission/Otherwise Secretary in the Ministry of External Affairs	(i) to (iv) (i)
28.	Delhi and Andaman and Nicobar Islands Civil Service, Grade II.	Joint Secretary, Ministry of Home Affairs	Joint Secretary, Ministry of Home Affairs	External Allalis	All
			In respect of a member of the Service, serving under Delhi Administration.	Chief Secretary, Delhi Administration	(i) to (iv)
			In respect of a member of the Service, serving under the Andaman and Nicobar Administration	Chief Secretary, Andaman and Nicobar Administration	(i) to (iv)
29.	Delhi and Andaman and Nicobar Islands Police Service, Grade II.	Joint Secretary, Ministry of Home Affairs	Joint Secretary, Ministry of Home Affairs		All
			In respect of a member of the Service, serving under Delhi Administration.	Chief Secretary, Delhi Administration	(i) to (iv)
			In respect of a member of the Service, serving under the Andaman and Nicobar Administration	Chief Secretary, Andaman and Nicobar Administration	(i) to (iv)
30.	Central Information Service, Grades III and IV	Joint Secretary, Ministry of Information and Broadcasting			All
			In respect of a member of the service in-		

			(a) an office under the control of Head of Department.	Head of Department	(i) to (iv)
			(b) Research and Reference Division	Director, Research and Reference Division	(i) to (iv)
31.	Central Engineering Service (Roads), Group 'B'	Secretary, Ministry of Shipping and Transport	Secretary, Ministry of Shipping and Transport		AII
		Transport	Director-General (Road Development) and ex- officio Additional Secretary, Ministry of Shipping and Transport (Road Wing)		(i) to (iv)
32.	General Central Service, Group 'B' –		3,		
	(i) Post in any Ministry of Department of Government of India, other than the post in respect of which specific provision has been made by a general or special order of the President.	Secretary in the Ministry or Department	Secretary in the Ministry or Department		AII
	(i-a) Posts outside a Ministry or Department of Government of India, other than the posts in respect of which specific provision has been made by a general or special order of the President.	In respect of posts in an office under the control of a Head of Department directly under the Government.	Head of the Department		AII
		-Head of the Department			

	In respect of other posts – Secretary in the Ministry or Department	Secretary in the Ministry or Department		All
(ii) Posts in Union Territories other than Delhi Administration, the Andaman and Nicobar Islands and the Laccadive, Minicoy and Amindive Islands.	Administrator	Administrator / Head of the Department In the Union Territory of Himachal Pradesh	Head of the Department	All (i) to (iv)
(iii) Delhi Administration – All posts	Chief Secretary	Chief Secretary		AII
(iv) The Andaman and Nicobar Islands – All posts	Chief Commissioner	Chief Commissioner In respect of posts in the	Chief Conservator of Forests	All (i) to (iv)
(v) The Lakshadweep Administration – All posts	Administrator	Forest Department Administrator		All

			Authority competent to impose penalties and penalties which it may impose (with reference to item numbers in Rule 11)		
Serial Number	Description of service	Appointing Authority	Authority	Penalties	Appellate Authority (6)
(1)	(2)	(3)	(4)	(5)	(0)
33.	All Group 'B' posts of the Departmentalised Accounts Offices of the Government of India.	Chief Controller of Accounts or Joint Controller General of Accounts in a Ministry or Department where there is no Chief Controller of Accounts.	Chief Controller of Accounts or Joint Controller General of Accounts in a Ministry or Department where there is no Chief Controller of Accounts.	(i) to (iv)	Additional Controller- General of Accounts or Principal Chief Controller of Accounts in Central Board of Direct Taxes and Central Board of Excise and Customs.
			Additional Controller-General of Accounts or Principal Chief Controller of Accounts in Central Board of Direct Taxes and Central Board of Excise and Customs.	All	Controller General of Accounts",